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FORM G		
INVITATION FOR EXPRESSION OF INTEREST FORM/S. AIR TRAVEL ENTERPRISES INDIA LIMITED OPERATING IN PROVIDING SERVICE OF TRAVEL AGENCIES, TOUR OPERATORS AND RELATED COMMERCIAL ACTIVITIES SECTOR, AT REGISTERED OFFICE: 1st Floor, New Corporation Building, Palayam, Trivandrum, Kerala, India - 695033 BRANCH OFFICES: + Cochin + Kannur + Calicut + Hyderabad + Chennai + Bengaluru + Mumbai (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	M/s AIR TRAVEL ENTERPRISES INDIA LIMITED PAN: AACCA2690M CIN:U63040KL1984PLC003918
2.	Address of the registered office	1st Floor, New Corporation Building, Palayam, Trivandrum, Kerala, India - 695033
3.	URL of website	https://www.ate.travel/
4.	Details of place where majority of fixed assets are located	Major fixed assets are located at: Trivandrum, Chennai and Bangalore
5.	Installed capacity of main products / services	NA
6.	Quantity and value of main products/services sold in last financial year	Revenue from Operation - Rs. 14,46,70,487
7.	Number of employees/ workmen	148 Persons
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional at cirpatelrd@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional at cirpatelrd@gmail.com
10.	Last date for receipt of expression of interest	02/05/2026
11.	Date of issue of provisional list of prospective resolution applicants	12/05/2026
12.	Last date for submission of objections to provisional list	17/05/2026
13.	Date of issue of final list of prospective resolution applicants	27/05/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01/06/2026
15.	Last date for submission of resolution plans	01/07/2026
16.	Process email id to submit Expression of Interest	cirpatelrd@gmail.com
(Sd/-) CA Rajmohan R Reg No- IBB/IPA-001/IP-P-02331/2020-2021/13517 AFA Valid till 30th June 2026 Resolution Professional appointed by Hon'ble NCLT, Kochi Bench vide order No. CP(IBC)/33/KOB/2023Dt. 22.12.2023 in the matter of M/s. Air Travel Enterprises India Limited. (CIN:U63040KL1984PLC003918) Date : 13.04.2026 Place : Thrissur Email-rajmohanip@gmail.com, cirpatelrd@gmail.com, Mob: 0091-9946823989		

